

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 215**  
**(IB)-669(ND)2020**

**IN THE MATTER OF:**

**M/s. Texpo international Limited**

...

**Applicant/Petitioner**

**Versus**

**Arihant Electro Transworld LLP**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 19.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**None**

**ORDER**

None appeared for the parties. List the matter on 17<sup>th</sup> March, 2021.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**